

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BKS Leather Exports Private Limited Date of Commencement of Liquidation: 23-02-2023; List of Stakeholders as on Date: 25-05-2023; Name of IP: PRATAP MUKHERJEE; Process Number: 1; Last 5 digit of registration number: 13851

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	10	206147	10	206147				NA
3	Secured financial creditors	01	25920500.59	01	25920500.59				Annexure 3
4	Unsecured financial creditors	01	1474844	01	1474844				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	02	8965269	02	8965269				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	06	6090406	06	6090406				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	42657166.59	20	42657166.59				